

**Environmental Clearance to  
Govindpura Irrigation Project of  
Madhya Pradesh**

141. SHRI PYARELAL KHANDELWAL:  
Will the Minister of ENVIRONMENT AND  
FORESTS be pleased to state:

(a) whether Madhya Pradesh Govern-  
ment has completed all the formalities in  
regard to Govindpura Irrigation Project in  
Guna district and have sent the proposal to  
the Union Government for environmental  
clearance;

(b) if so, the reasons for not granting  
environmental clearance to this project so  
far; and

(c) when it is likely to be cleared?

THE MINISTER OF STATE OF THE  
MINISTRY OF ENVIRONMENT AND  
FORESTS (SHRIMATI MANEKA GANDHI):  
(a) to (c). Minor irrigation schemes do not  
require environmental clearance. Therefore,  
Govindpura Tank Irrigation Project has not  
been referred to the Ministry for environ-  
mental clearance.

Forest clearance to this proposal has,  
however, been granted in September, 1990.

[English]

**Setting Up of EOU in Madhya Pradesh**

142. SHRI PYARELAL KHANDELWAL:  
Will the Minister of COMMERCE be pleased  
to state:

(a) the number of Export Oriented Units  
set up in Madhya Pradesh together with their  
names, promoters name, outlay and export  
commitment;

(b) the names of units which have been  
able to meet their export commitments and  
the amount of export during the last three  
years;

(c) the names of units which have not  
been able to meet their export commitment  
and reasons for the same; and

(d) the steps taken by the Government  
to see that the Export Oriented Units perform  
well and meet their export commitment?

THE DEPUTY MINISTER IN THE MIN-  
ISTRY OF COMMERCE (SHRI SHANTILAL  
PURUSHOTTAM DAS PATEL): (a) to (d). A  
Statement is attached.